

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A.(CAA)No.120/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company	Shiyaji Silk Mills Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Debanjan Saha, Adv.
- 2) A.K. Upadhyay, Adv.

Applicant

Debanjan Saha
21/7/2017

21.07.2017 – C.A. (CAA) No. 120 / KB / 2017 – Shiyaji Silk Mills Pvt. Ltd. & Others.

ORDER

Ld. Lawyers on behalf of the petitioners are present.

Order is reserved.

(MANORAMA KUMARI)
MEMBER (J)